

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1875  
ANSWERED ON:05.12.2005  
IRREGULARITIES IN NCCF  
Shaheen Shri Abdul Rashid

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether any complaints have been received by the Government regarding over charging, quoting of higher rates and supply of inferior quality goods by National Co-operative Consumer Federation of India Ltd. (NCCF) as compared to other authorized dealers;
- (b) if so, the details thereof; and
- (c) the action taken against those held responsible?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) & (b): There was a complaint from Cabinet Secretariat regarding quoting of higher rates for 40 GB HDD 7200 RPM (Samsung) by NCCF. It was noted that the price quoted by NCCF at Rs. 3264 plus VAT was more than 50% of the price quoted by one of the firms in the local market. The matter was taken up with NCCF. In the reply, NCCF has informed that the principal manufacturing company i.e. Samsung India Electronics Ltd. has since clarified that there was an error on its part at the time of submitting the rates to NCCF. The price of the item referred to above quoted by the Company is Rs. 2600 plus VAT with five years warranty. NCCF has also informed that they have not supplied the above referred item to the Cabinet Secretariat.

(c) : In view of the reply above, no action in the matter is called for.